

# Gujarat National Law University Center for Corporate & Competition Law Organizes

"One Day Workshop on Recent Trends in Competition Law" on 20<sup>th</sup> November, 2018



#### **About Gujarat National Law University**

Gujarat National Law University (GNLU) is a premier national law university established under the "Gujarat National Law University Act, 2003" in the State of Gujarat, INDIA. It is one of the most prestigious law schools in India located at Gandhinagar. The University aims to advance and disseminate learning and knowledge of law and legal processes and their role in national and international development; to develop in the students and the research scholars a sense of responsibility to serve society in the field of law by developing skills in regard to advocacy, legal services, legislation, parliamentary practice, law reforms and such other matters; to make law and legal processes efficient instruments of social development; and to promote inter-disciplinary study of law in relation to management, technology, international cooperation and development.

GNLU is emerging as a Research-based Teaching University in the country. GNLU has been complimented for its standards of academics, relevance, access, equity and research by the University Grants Commission of India. Research coupled with solid grounding in theory prepares students for various segments of employment-judiciary, academic or practice.

#### About the Centre for Corporate and Competition Law

The GNLU Centre for Corporate and Competition Law aims to contribute in this field through research, intellectual deliberations, practical output, legal solution and creative awareness; thereby filling the gaps, and easing the hurdles. The Centre was established on 13th October, 2012 by Hon'ble Mr. Justice K. A. Puj, Former. Judge, High Court of Gujarat, with multiple objectives and endeavours to act as a platform to expand the scope and horizon of the corporate and competition law through multidimensional approach and activities. To promote research and study of Corporate and Competition law, from a domestic as well as global perspective with a policy and practical oriented purpose. The Centre's objective is to guide students towards policy oriented study and research of issues impacting corporate regulation, governance and competition law in the context of emerging national and international trends, and opportunities.

## About Workshop

The Competition Commission of India has played an effective role in improving the market economy by facilitating ease of access to service to its customers. Competition among businesses has long been encouraged as a mechanism to increase value for consumers. In other words, competition maintains the provision of better products and services to satisfy the needs of customers. Moreover, the history of innovation suggests that competition laws and competition law authorities have consistently played an important role to implement its regulation. There are various examples from across the globe that reflect the important role competition law has played, and continues to play, in regulating innovation. **C**ompetition Law has an important role in day-to-day business of a company. As businesses adjust their practices to the changing market environment, the boundaries of the law are greatly challenged. Enforcement of competition law requires experts from different sectors of the economy and disciplines of law and economics. Cases involving *Google* or *Facebook* as well as attempts to regulate *AirBnB* and *Uber* or the position of household energy producers may serve as examples. Busting cartels is the utmost priority of any competition agency as they are the most egregious violation of competition law and hence this workshop will provide a unique learning on the professional practice and experience as to how to further specialize in competition law and study the regulatory framework applicable to economic activities in fast-moving and progressively digitalized markets.

#### Aims

- 1. To understand relevant laws and regulations governing competition in the Indian market
- 2. To learn about the recent trends in competition law and its application in the relevant field

#### Who can participate?

The workshop is open for students pursuing graduate studies in the field of law, economics, business and management, members of academics and professionals of allied disciplines.

#### Registration

Kindly send the soft copy of duly filled registration form along with the copy of payment made by email with the subject as Registration for 'Workshop on recent trends in competition law' to centregcccl@gnlu.ac.in

#### Last Date for Registration

15th November 2018

#### Fees

Rs. 2000/- for GNLU students

Rs. 5000/- for Others

## **Payment Link**

# https://www.onlinesbi.com/prelogin/icollecthome.htm?corplD=627430

\*The fee is exclusive of accommodation charges. Accommodation will be provided to you on payment basis. Kindly contact the undersigned for further details.

# For any details and clarification, kindly contact:

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